

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1117 OF 2018 IN
DFR NO. 2104 OF 2018

Dated: 21st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lohia Developers (India) Pvt. Ltd.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors..

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Upadhyay
Mr. Shivam Tripathi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

(IA NO. 1117 OF 2018 - FOR DELAY IN FILING THE APPEAL)

Issue notice on IA No. 1117 of 2018 to the Respondents returnable on 24.09.2018. Dasti, in addition, is also permitted.

The learned counsel, Mr. C.K. Rai accepts notice on behalf of first Respondent.

The learned counsel appearing for the Appellant is directed to serve the copy of IA and appeal paper book to the learned counsel appearing for the first Respondent immediately.

List the matter on **24.09.2018**.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member